

Central Administrative Tribunal  
Principal Bench, New Delhi.

16

OA-3018/2004

New Delhi this the 15<sup>th</sup> day of July, 2005.

Hon'ble Shri Shanker Raju, Member(J)

Smt. Mohan Devi,  
W/o late Mukesh Kumar (Balmiki),  
Village-Bainpur, Post-Sikendra,  
District-Agra(UP).

.... Applicant

(through Sh. D.N. Sharma, Advocate)

Versus

1. The Commissioner,  
KVS, 18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-16.

2. The Assistant Commissioner,  
KVS, Regional Office,  
Sector 'J', Aliganj,  
Lucknow-226024.

3. The Principal,  
Kendriya Vidyalaya No.1,  
Air Force Station,  
Agra-282008.

.... Respondents

(through Sh. Jai Raman, proxy for Sh. S. Rajappa, Advocate)

Order (Oral)

Learned counsel seeks permission to withdraw this OA. Permission granted. O.A. is dismissed as withdrawn.

  
(Shanker Raju)  
Member(J)

Avv/